## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 114/MP/2013

Subject	:	Petition under Sections 29 and 79 of the Electricity Act, 2003 and the applicable provisions of the Indian Electricity Grid Code
Date of hearing	:	29.10.2013
Coram	:	Shri Gireesh B.Pradhan, Chairperson Shri M. Deena Dayalan, Member Shri A.K.Singhal, Member
Petitioner	:	NTPC Limited, New Delhi.
Respondents	:	Western Regional Power Committee, Mumbai and Others
Parties present	:	Shri Anushree Baudhani, Advocate for the petitioner Shri S.K.Sharma, NTPC Shri Rohit Chhabra, NTPC Shri MKV Rama Rao, NTPC Miss S.Maggon, NTPC Shri A.S.Pandey, NTPC Shri Murail Krishan, WRLDC Shri Samir Malik, Advocate, MSEDCL Shri Arvind Bangerjee, SCPDCL

## **Record of Proceedings**

Learned proxy counsel for the petitioner submitted that the arguing counsel in the matter Shri M.G.Ramchandran is not available due to personal difficulty and requested to adjourn the matter. Request made by learned proxy counsel was allowed by the Commission.

2. The petition shall be listed for hearing on 28.11.2013.

By order of the Commission, Sd/-(T. Rout) Chief (Law)